NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 70/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2017

NAME OF THE PARTIES:

Mr. Vivek V. Makar

V/s.

M/s. Oriental Rubber Industries Ltd.

SECTION OF THE COMPANIES ACT: 397/398, 237b, 58,59 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME	DESIGNATION	SIGNATURE
Shout: Sarkssar u/a Noser Rizvi	Alv	13/1/17
2) Blustaf Doctor a/w Murtaza Kachwalla and Hashdin	Serio Correl Advocall	
Chivalwale for fespondent WG, 1 to 4864	1	

<u>Order</u>

CP No. 70/397-398,237b,58,59/NCLT/MB/MAH/2016

On the submissions of both the sides, the parties are hereby directed to complete hearing by filing reply if any in one week hereof, rejoinder if any within one week including Application of main Petition within one week. List this matter as directed by the Hon'ble High Court of Bombay, for hearing on 6.3.2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)